

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
OLD RED BUILDING, 38, M.G. Marg, CIVIL LINES, ALLAHABAD

Date: 12/5/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/ 70184/2016 DB&MISC ORDER NO 70143/2016 dated 10/05/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.

Asstt. Registrar

Application	Appeal	Name and Address of Appellant
E/MISC/70125/2016 E/2399/2012		COMMISSIONER OF CENTRAL EXCISE, KANPUR 117/7, SARVODAYA NAGAR KANPUR
	Name and Address of Respondent	PAJ AROMATICS UNIT NO 2, GEETA NAGAR BALKHISHWAR, AGRA

Other Appellants and Respondents as per Annexure

Copy To

3 Advocate(s) / Consultant(s)

4 Bar Association, CESTAT, ALLAHABAD

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-11

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaidhyarani Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

12 Mark Professional Services Pvt. Ltd., 308, Everest Block, Aditya Enclave, Hyderabad - 38

13 The ICFAI society, 52, Nagarjuna Hill, Panjagutta Hyderabad-500082

14 C.D.R. 15 Office Copy 16 Guard File.

17 M/S KNOWLEDGE PROCESSING PVT LTD (TAMMANAGEMENTINDIA.COM)

Asstt. Registrar
Regional Bench, Allahabad

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

MA-70125/16
& Ex. Appeal No.2399/12

Arising out of O/A No.172-CE/APPL/KNP/2012 dated 16.05.2012
passed by Commr. (Appeals) of Central Excise, Customs & S.Tax,
Kanpur.

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

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1. Whether Press Reporters may be allowed to see
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982? : No
 2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not? : Yes
 3. Whether His Lordship wishes to see the fair copy
of the Order? : Seen
 4. Whether Order is to be circulated to the Departmental
Authorities? : Yes
-

Commissioner of Central Excise & S. Tax, Kanpur

...APPELLANT(S)

VERSUS

M/s P & J Aromatics

RESPONDENT (S)

APPEARANCE

Shri Rajeev Ranjan, Joint Commr. (D.R.) for the Department
None for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 10. 05. 2016

Final ORDER NO. 70184/2016

Misc ORDER No. 70143/2016



Per Mr. Anil Choudhary :

Heard the Id.A.R. for Revenue. Appeal is disposed of as withdrawn, as prayed in E/M.A.No.70125/16, without entering into merits. M.A. also stands disposed off.

(Pronounced in the open Court)



(Anil G. Shakkarwar)
Member (Technical)

mm



(Anil Choudhary)
Member (Judicial)

प्रमाणित प्रतिलिपि / Certified True Copy
 ७.6.16
 सहायक पंजीकरण / Asstt. Registrar
 सीएमएस, महाराष्ट्र राज्य सरकार
 अर्थीक अधिकारी / (C.E.S.T.A.S.)
 ३३, एम. जी. मार्ग, मुंबई-४००००१
 ३३, M. G. ROAD, MUMBAI-400001

